NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 231/Chd/Hry/2017

In the matter of:

Frick India Ltd. & Ors.

...Applicants.

Present:

Mr. P. Nagesh, Mr. Ashutosh Gupta and

Postal Department at least two days before the date fixed.

Mr. Mohit Chaurasia, Advocates for the applicants.

The report of the Registrar of Companies, NCT of Delhi and Haryana is stated to have been received. List the matter for hearing on 27.10.2017. Notice be issued to the Registrar of Companies, NCT of Delhi and Haryana. The applicants are directed to collect notice from the Registry and send the same with the copy of the petition by Speed Post forthwith and to file affidavit of compliance along with postal receipt and track report of the

Sd/ (Justice R P Nagrath)

Member (Judicial)

September 22, 2017